CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT AND OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

CONTINENTAL PROFILES LIMITED

(Regd. Office: 16, Hare Street, Kolkata- 700 001)

This Advertisement is being issued by VC Corporate Advisors Private Limited, on behalf of Mr. Shyam Manohar Maheshwari (hereinafter referred to as **"the Acquirer"**) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (**"SEBI (SAST) Regulations"**) in respect of Open Offer (**"Offer"**) for the acquisition of 5,07,520 (Five Lacs Seven Thousand Five Hundred Twenty Only) fully paid-up equity shares of Rs. 10/- each, representing 26.00% of the equity and voting share capital of Continental Profiles Limited (hereinafter referred to as the **"Target Company" or "CPL"**). The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement (**"PA"**) made by the Acquirer has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Newz Bangla (Bengali Daily) on 16.04.2013.

1. The Offer Price is Rs. 14/- (Rupees Fourteen Only) per equity share payable in cash (**"Offer Price"**). There has been no revision in the Offer Price.
2. Committee of Independent Directors ("IDC") of the Target Company recommend acceptance of the Open Offer made by the Acquirer, as the Offer Price of Rs. 14/- (Rupees Fourteen Only) per equity share is significantly higher than the fair value per equity share of the Target Company which is Rs. 6.45 (Rupees Six and Forty Five Paisa Only) as certified by the Chartered Accountant.

   The recommendation of IDC was published in the aforementioned newspapers on 11.06.2013.
3. There has been no competitive bid to this Offer.
4. The Letter of Offer (**"LOF"**) has been dispatched to all the Public Shareholders of Target Company on 10.06.2013.
5. Please note that a copy of the LOF along with the Form of Acceptance-cum-Acknowledgement is available on the website of Securities and Exchange Board of India (SEBI), **www.sebi.gov.in**, and also on the website of Manager to the Offer, **www.vccorporate.com** and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/ non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:

   a. In case of physical Shares: Name & Address of the first holder, name(s) & address(s) of joint holders, if any, registered folio no., share certificate no., distinctive nos., no. of the shares held, number of shares tendered together with the original Equity Share certificate(s), valid transfer deeds with the details of the Acquirers kept blank so as to reach the Registrar to the Offer on or before Closure to the Offer i.e. 26.06.2013.

   b. In case of Dematerialized Shares: Name, Address, Number of Equity Shares tendered, DP Name, DP ID, Beneficiary Account No. and a photocopy or counter folio of the delivery instruction in "Off-market" mode, duly acknowledged by the DP in favour of Special Depository Account:

DP NAME	SHREE BAHUBALI INT. LTD.
DP ID	IN300773
CLIENT ID	10305247
ACCOUNT NAME	MAHESHWARI DATAMATICS PVT. LTD. - "CONTINENTAL PROFILES LIMITED - OPEN OFFER ESCROW ACCOUNT".
DEPOSITORY	NATIONAL SECURITIES DEPOSITORY LIMITED ("NSDL")

   Shareholders having their beneficiary account in the Central Depository Services (India) Limited ("CDSL") have to use inter depository delivery instruction for the purpose of crediting their equity shares in favour of the Special Depository Account with NSDL.

6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 23.04.2013. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. Letter No. CFD/DCR-1/13017/13 dated 31st May, 2013 which have been incorporated in the LOF.
7. **Any other material change from the date of PA: Not Applicable.**
8. **Schedule of Activities:**

Activities	Original Date	Original Day	Revised Date	Revised Day
Date of Public Announcement	April 08, 2013	Monday	April 08, 2013	Monday
Publication of Detailed Public Statement in newspapers	April 16, 2013	Tuesday	April 16, 2013	Tuesday
Last date of a Competing Offer	May 10, 2013	Friday	May 10, 2013	Friday
Identified Date*	May 17, 2013	Friday	May 31, 2013	Friday
Date by which the Letter of Offer will be dispatched to the shareholders	May 27, 2013	Monday	June 10, 2013	Monday
Date of commencement of tendering period	May 31, 2013	Friday	June 13, 2013	Thursday
Date of closing of tendering period	June 13, 2013	Thursday	June 26, 2013	Wednesday
Date by which communicating rejection/ acceptance and payment of consideration for applications accepted	June 27, 2013	Thursday	July 10, 2013	Wednesday

** Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the SPA including persons deemed to be acting in concert with such parties) are eligible to participate in the Offer any time before the Closure of the Offer.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI Registration No. INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No 2C, Kolkata-700 013,
Phone No: (033) 2225-3940,
Fax: (033) 2225-3941,
E-mail: mail@vccorporate.com

Place: Kolkata **Date: 12.06.2013**